



**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 16.11.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.67/BB/ 2017	-	For filing Vakalat & Objections	Rule-6 of IB	Vibgyor Creations Vs. Base Corporation Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	S. GURU PRASAD 9902025246	PETITIONER/ APPLICANT	
2.	Anitha Subbawah 9902870739	Respondent	

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent requested time to file vakalath and also objections. Time granted finally till 04/12/2017.

  
**Member (T)**

  
**Member (J)**